

(b) The details of the Profit after Tax of the Public Sector OMCs during the last three years are given below:

	Rs. crore		
Company	2007-08	2008-09	2009-10
IOC	6963	2950	10221
BPC	1581	736	1538
HPC	1135	575	1301
TOTAL	9679	4261	13060

**Under sea gas pipeline**

235. SHRI N.K. SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has discussed with the Iranian Government about building a gas pipeline under the Arabian sea;
- (b) if so, the reaction of the Iranian Government in this regard;
- (c) whether the gas pipeline security aspects has since been assessed; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) No, Sir.

(b) to (d) Does not arise in view of (a) above.

**Fixing of prices of petro-products by oil companies**

236. SHRI K.E. ISMAIL:

SHRI D. RAJA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is considering a proposal to allow public sector oil companies to fix the prices of diesel and petrol at market prices; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) With effect from 1.04.2002, the Administered Pricing